

ORISSA ACT 1 OF 2010

THE ORISSA APPROPRIATION (VOTE ON ACCOUNT) ACT, 2010

TABLE OF CONTENTS

PREAMBLE

SECTIONS

1. Short title.
2. Withdrawal of Rs. 17078,24,98,000 out of the Consolidated Fund of the State of Orissa for the financial year 2010-2011.
3. Appropriation.

THE SCHEDULE

ORISSA ACT No. 1 OF 2010

***THE ORISSA APPROPRIATION (VOTE ON ACCOUNT) ACT, 2010**

[Received the assent of the Governor on the 19th March, 2010
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dated the 20th March 2010 (No.377)]

AN ACT TO PROVIDE FOR THE WITHDRAWAL OF CERTAIN SUMS
FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE
OF ORISSA FOR THE SERVICES OF A PART OF
THE FINANCIAL YEAR, 2010-2011

BE it enacted by the Legislature of the State of Orissa the Sixty-first
Year of the Republic of India as follows :—

Short title. 1. This Act may be called the Orissa Appropriation (Vote on Account)
Act, 2010.

Withdrawal of Rs.17078,24,98,000 out of the Consolidated Fund of the State of Orissa for the Financial Year 2010-2011. 2. From and out of the Consolidated Fund of the State of Orissa there may be withdrawn sums not exceeding those specified in Column (3) of the Schedule amounting in the aggregate to the sum of seventeen thousand seventy-eight crores, twenty-four lakhs and ninety-eight thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2010-2011 in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

* [For the Bill, See *Orissa Gazette*, Extraordinary dated the 16th March, 2010 (No. 360) I Legis.-6/2010]

THE SCHEDULE

(See sections 2 and 3)

No. of vote	Services and purposes	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
1	Expenditure relating to the Home Department.	Revenue 686,05,40,000 Capital 30,45,46,000	13,00,53,000	699,05,93,000 30,45,46,000
2	Expenditure relating to the General Administration Department.	Revenue 33,10,60,000 Capital 49,80,000	2,67,24,000	35,77,84,000 49,80,000
3	Expenditure relating to the Revenue & Disaster Management Department.	Revenue 754,20,58,000 Capital 3,49,20,000	..	754,20,58,000 3,49,20,000
4	Expenditure relating to the Law Department.	Revenue 47,62,35,000	..	47,62,35,000
5	Expenditure relating to the Finance Department.	Revenue 2829,75,25,000 Capital 50,28,00,000	29,000	2829,75,54,000 50,28,00,000
6	Expenditure relating to the Commerce Department.	Revenue 23,26,36,000 Capital 2,10,00,000	8,000	23,26,44,000 2,10,00,000
7	Expenditure relating to the Works Department.	Revenue 384,96,28,000 Capital 413,81,38,000	1,20,27,000 40,00,000	386,16,55,000 414,21,38,000
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue 7,62,95,000	6,50,000	7,69,45,000
9	Expenditure relating to the Food Supplies & Consumer Welfare Department.	Revenue 384,37,50,000	..	384,37,50,000
10	Expenditure relating to the School & Mass Education Department.	Revenue 2342,81,95,000 Capital 45,20,01,000	1,00,000	2342,82,95,000 45,20,01,000
11	Expenditure relating to the Scheduled Tribes & Scheduled Castes Development and Minorities & Backward Classes Welfare Department.	Revenue 370,26,35,000 Capital 59,25,05,000	..	370,26,35,000 59,25,05,000
12	Expenditure relating to the Health & Family Welfare Department	Revenue 714,36,98,000	3,00,000	714,39,98,000
13	Expenditure relating to the Housing & Urban Development Department.	Revenue 405,24,86,000 Capital 46,44,53,000	44,50,000	405,69,36,000 46,44,53,000
14	Expenditure relating to the Labour & Employment Department.	Revenue 42,35,65,000 Capital 8,85,000	..	42,35,65,000 8,85,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
15	Expenditure relating to the Sports & Youth Services Department.	Revenue 9,85,90,000	...	9,85,90,000
16	Expenditure relating to the Planning & Co-ordination Department.	Revenue 248,66,73,000	...	248,66,73,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue 584,44,09,000	...	584,44,09,000
18	Expenditure relating to the Public Grievances & Pension Administration Department.	Revenue 1,23,24,000	...	1,23,24,000
19	Expenditure relating to the Industries Department.	Revenue 207,71,94,000 Capital 4,000	...	207,71,94,000 4,000
20	Expenditure relating to the Water Resources Department.	Revenue 404,03,80,000 Capital 899,41,00,000	13,51,000 72,00,000	404,17,31,000 900,13,00,000
21	Expenditure relating to the Transport Department.	Revenue 16,78,49,000	1,00,000	16,79,49,000
22	Expenditure relating to the Forest and Environment Department.	Revenue 154,53,86,000 Capital 84,73,48,000	80,000 ...	154,54,66,000 84,73,48,000
23	Expenditure relating to the Agriculture Department.	Revenue 325,73,20,000 Capital 1,000	74,000	325,73,94,000 1,000
24	Expenditure relating to the Steel & Mines Department.	Revenue 16,86,47,000	..	16,86,47,000
25	Expenditure relating to the Information and Public Relations Department.	Revenue 12,42,87,000	...	12,42,87,000
26	Expenditure relating to the Excise Department.	Revenue 19,42,23,000	...	19,42,23,000
27	Expenditure relating to the Science and Technology Department.	Revenue 11,91,82,000	...	11,91,82,000
28	Expenditure relating to the Rural Development Department.	Revenue 329,09,71,000 Capital 123,93,52,000	2,00,000 2,00,000	329,11,71,000 123,95,52,000
29	Expenditure relating to the Parliamentary Affairs Department.	Revenue 7,55,96,000	2,59,33,000	10,15,29,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
30	Expenditure relating to the Energy Department.	Revenue 85,01,37,000 Capital 24,52,20,000	..	85,01,37,000 24,52,20,000
31	Expenditure relating to the Textiles and Handlooms Department.	Revenue 32,53,87,000 Capital 2,02,00,000	..	32,53,87,000 2,02,00,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue 18,98,11,000 Capital 6,74,20,000	..	18,98,11,000 6,74,20,000
33	Expenditure relating to the Fisheries & Animal Resources Development Department.	Revenue 134,98,31,000 Capital 10,83,20,000	..	134,98,31,000 10,83,20,000
34	Expenditure relating to the Co-operation Department.	Revenue 64,18,56,000 Capital 2,20,79,000	..	64,18,56,000 2,20,79,000
35	Expenditure relating to the Public Enterprises Department.	Revenue 2,97,99,000	..	2,97,99,000
36	Expenditure relating to the Women & Child Development Department.	Revenue 783,36,13,000	42,000	783,36,55,000
37	Expenditure relating to the Information Technology Department.	Revenue 22,43,97,000	..	22,43,97,000
38	Expenditure relating to the Higher Education Department.	Revenue 444,95,71,000 Capital 60,02,000	40,000 ..	444,96,11,000 60,02,000
	Appropriation for Reduction or Avoidance of Debt.	Revenue ..	2,90,000	2,90,000
	Interest Payment	Revenue ..	1600,00,00,000	1600,00,00,000
	Internal Debt. of the State Government.	Capital ..	489,07,14,000	489,07,14,000
	Loans and Advances from the Central Government	Capital ..	195,39,20,000	195,39,20,000
Total				
	Revenue Account	: 12965,77,39,000	1620,24,51,000	14586,01,90,000
	Capital Account	: 1806,62,74,000	685,60,34,000	2492,23,08,000
GRAND TOTAL		: 14772,40,13,000	2305,84,85,000	17078,24,98,000